	(F	iling under clause (	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20 <sup>2</sup>	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	23	592585149673.66	23	586448433520.59	90.26	0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	27	43085727930.94	14	31308366731.31	4.82	0	0	0	NA
5	Operational creditors (Workmen)	313	687164426.87	312	135713570.00	0.02	0	0	0	NA
6	Operational creditors (Employees)	2479	1075337133.05152	1605	365313343.018914	0.06	8035661.70	0	0	NA
7	Operational creditors (Government Dues)	121	41464490247.25	85	18550171161	2.85	2702426370	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	1355	43222252434.8842	1319	11281553810.2	1.74	1131480067	0	0	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	87	1691279537.24337	68	1659972515.49	0.26	0	0	0	NA
Total		4405	723811401383.89 92	3426	649749524651.60 89	100.00	3841942098.7	70227970294.422 6	0	